

(ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो, तो क्या विमानों के सहारा के ऊपर से होकर जाने पर रोक लगा दिये जाने के बारे में एयर इंडिया इंटरनेशनल को कोई सूचना फ्रांस सरकार से प्राप्त हुई है; और यदि हुई है, तो ऐसी रोक लगाने का कारण क्या है ?

t [PASSENGER SERVICES OF AIR INDIA INTERNATIONAL

•115. SHRI J. C. CHATTERJI (ON BEHALF OF SHRI NAWAB SINGH CHAUHAN) : Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether the passenger services of the Air India International fly over the Sahara Desert; and

(b) if the answer to part (a) above be in the affirmative, whether the Air India International have received any intimation from the Government of France regarding the imposition of a ban on flying over the Sahara and if so, what is the reason for the imposition of such a ban?]

नागरिक विमान चालन उपमंत्री (श्री अहमद मोहिउद्दीन) : (क) जो नहीं ।

(ख) सवाल ही नहीं उठता ।

t[THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHIUDDIN) : (a) No, Sir.

(b) Does not arise.]

अध्यापकों को स्थायी बनाने के लिये सरकार द्वारा निश्चित अवधि

*११६. श्री योगेश चन्द्र चटर्जी (श्री नवाबसिंह चौहान की ओर से) : क्या रेल मंत्री यह बताने की कृपा करेंगे कि रेलवे द्वारा चलाये जाने वाले स्कूलों में अध्यापकों को स्थायी बनाने की क्या सामान्य अवधि निश्चित की गई है ?

t [PERIOD FIXED BY GOVERNMENT FOR CONFIRMATION OF TEACHERS

•116. SHRI J. C. CHATTERJI (ON BEHALF OF SHRI NAWAB SINGH CHAUHAN) : Will the Minister of RAILWAYS be pleased to state the normal period fixed for confirmation of the teachers working in the schools run by the Railways?]

रेल उपमंत्री (श्री शाहनवाज खां) : दूसरे कर्मचारियों की तरह अध्यापकों की मुस्तकिली भी मुख्य रूप से स्थायी जगहों के खाली होने पर निर्भर है। इसलिए अध्यापकों की मुस्तकिली के लिए कोई अवधि नियत नहीं है ।

f[THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN) : Confirmation of teachers as for other staff depends primarily on availability of permanent vacancies. As such, for teachers there is nothing like a normal period fixed for confirmation.]

SHRI J. C. CHATTERJI: May I know, Sir, whether it is a fact or not that teachers are employed and when they are about to be made permanent, during that period, they are dismissed from the service?

SHRI SHAH NAWAZ KHAN: No, Sir. That is not a fact. If the hon. Member has any specific case in view, I shall certainly look into that.

SHRI J. C. CHATTERJI: May I know whether it is a fact that in the Railway's own college at Tundla, the Principal does like this?

SHRI SHAH NAWAZ KHAN: He does nothing of that sort. As I said, if there is any specific case, I shall be glad to look into that.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, if the hon. Minister has received any complaint that teachers who have been teaching for the last seven or eight years have not been made permanent, especially in the Asansol school?

SHRI SHAH NAWAZ KHAN: As I just said, the question of making them permanent is dependent on the availability of permanent vacancies. There is a period of probation. That is generally one year. After that they are classified as temporary and they get all the benefits of permanent staff until there is a permanent vacancy.

SHRI JAI NARAIN VYAS: Is it the rule that newly appointed teachers are not confirmed before the old teachers are confirmed?

SHRI SHAH NAWAZ KHAN: That is fair enough, I think.

SHRI JAI NARAIN VYAS: Will the Minister stick to that rule?

MR. CHAIRMAN: As far as possible.

SHRI SHAH NAWAZ KHAN: Yes, Sir.

श्री पा० ना० राजभोज : क्या मैं यह जान सकता हूँ कि रेलवे में कितने शिक्षक परमानेंट हैं और कितने टेम्पररी हैं ? क्या उसकी संख्या बता सकते हैं ?

श्री शाहनवाज खां : इसके लिये अलग नोटिस चाहिए ।

SHRI BHUPESH GUPTA: May I know, Sir, whether the sense of fairness also includes the sense of urgency about giving absolute security of service to the teachers who happen to be temporary at the moment?

SHRI SHAH NAWAZ KHAN: It is there already.

SHRI BHUPESH GUPTA: May I know, Sir, why in that case, when actually the teachers are in service, the Government should not consider the advisability of adjusting the rules in such a manner that after a period of time all temporary teachers do become permanent?

SHRI SHAH NAWAZ KHAN: As I said, they do become permanent, whenever there is a permanent vacancy available.

SHRI P. N. SAPRU: May I know whether the temporary teachers are entitled, on retirement as permanent teachers, to pension?

SHRI SHAH NAWAZ KHAN: Sir. . . .

MR. CHAIRMAN: If they are not confirmed after long service, and if they retire, are they eligible for pension—he asks.

SHRI SHAH NAWAZ KHAN: Yes, Sir. They get provident fund.

MR. CHAIRMAN: Do the permanent teachers get pension?

SHRI SHAH NAWAZ KHAN: Those who opt for it.

MR. CHAIRMAN: Even the temporary teachers may opt for it. Then, will they get pension?

SHRI SHAH NAWAZ KHAN: When they are confirmed.

MR. CHAIRMAN: The question relates to individuals who, at the end of their service, are still Vinconfirmed. Do they get pension or not?

SHRI SHAH NAWAZ KHAN: They will get provident fund.

MR. CHAIRMAN: They won't get pension?

SHRI JAGJIVAN RAM: I am afraid it is a hypothetical case. Perhaps no one will continue to remain unconfirmed till the end of his service.

SHRI MAHESWAR NAIK: I understood the hon. Deputy Minister to say that teachers are confirmed according to the availability of posts. As Shrimati Savitry Devi Nigam stated, may I know whether there was no post available whatsoever for a particular teacher for being confirmed or made permanent?

SHRI SHAH NAWAZ KHAN: Some cases might have occurred where people continue to be on temporary service for a period of seven years or even more. But they become permanent in course of time, whenever there is a vacancy.

MR. CHAIRMAN: He says it is not merely seven years. It may even be longer. But as soon as permanent vacancies occur, they will be confirmed. That is what he says.

SHRI MAHESWAR NAIK: My question was this. In the course of seven years was there no permanent vacancy available?

MR. CHAIRMAN: The question of seven years was raised by Shrimati Savitry Devi Nigam, not by the Deputy Minister. The Deputy Minister said that it may be possible. If there are any hard cases, he said; "Give notice -to me. I shall look into them." That is the end of the matter.

SHRI T. S. AVINASHLINGAM CHETTIAR: If they are college staff, they have to be appointed in consultation with the University concerned. With regard to high schools, they are prescribed by the Government concerned. And in that case, it is not a matter for the Railways to determine the cadre. It is for the Universities and the Education Departments to determine the cadre and the number of teachers who are to be appointed. So, there is no question of the cadre being enlarged. It cannot be considered by the Railways at all. I would like to know how it has happened that, in the case of the college mentioned, they have not filled those cadres. That is point number

one. Secondly, may I know the maximum period for which teachers have not been confirmed?

SHRI SHAH NAWAZ KHAN: I think my hon. friend would be interested to know that we have already issued instructions as early as 1952 saying that as regards the promotion and confirmation of teaching staff, the practice followed on the Railways should be that which is followed by the State Governments. And we are following that.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, if the hon. Minister is aware that, in spite of his instruction in 1952, those instructions have not been implemented and that a number of teachers are still temporary in spite of their serving in the teaching department since the last seven, eight or nine years?

SHRI SHAH NAWAZ KHAN; I have admitted that.

SHRI NAFISUL HASAN: May I know from the Government whether it is a fact that the present state of affairs is because the number of temporary posts is very high in proportion to the number of permanent posts?

SHRI SHAH NAWAZ KHAN: I know that. In the Railway Ministry we issue directives from time to time drawing the attention of various Railway administrations to the fact that posts which are likely to become permanent should be changed from temporary to permanent. And continuously there is some change going on whereby temporary posts are upgraded to permanent ones. We are reviewing that position continuously.

SHRI NAFISUL HASAN: What is the proportion of temporary posts as compared with the permanent ones?

SHRI SHAH NAWAZ KHAN: I want separate notice for that.

SHRI BHUPESH GUPTA; Can the Government prove by practical examples or by steps it has actually taken that it is not the deliberate

policy of the Railway administration that as many posts as possible should be kept temporary for as long a period as possible, while some small numbers are made permanent thereby deriving some advantage out of it?

SHRI SHAH NAWAZ KHAN: Only posts which are of a temporary nature are kept temporary.

SHRI JAGJIVAN RAM: Sir, the hon. Member should realise that education is not the legitimate function of the railways. It is the State responsibility. We have been opening schools and educational institutions here and there, and in recent times we have been paying more attention to the expansion of educational institutions of the railways, and if there is expansion, in the very nature of things some of the posts will continue to be temporary for some time to come.

SHRI BHUPESH GUPTA: The question therefore was, how many posts have been temporary for a long time? The question was from that side also. May I know what the longest period is that one has been in a temporary post under the railway administration? Since we are taking interest in the matter we want an answer.

SHRI JAGJIVAN RAM: The Deputy Minister has said that there are some cases where it might have continued for seven years or even more.

MR. CHAIRMAN: Questions are over.

WRITTEN ANSWERS TO QUESTIONS

OFFER MADE BY THE UNION OF SOVIET SOCIALIST REPUBLICS TO SUPPLY AIRCRAFT AND HELICOPTERS TO INDIA

♦123. SHRI JUGAL KISHORE Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the Union of the Soviet Socialist Re-

publics have made an offer to supply aircraft and helicopters to India and if so, on what conditions; and

(b) what decision Government have taken in the matter?

THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHIUDDIN): (a) and (b) While formulating the Trade Plan for 1960 between India and the U.S.S.R., an offer for the purchase of aeroplanes and helicopters from the U.S.S.R. was received. The offer is under consideration.

CLASS IV EMPLOYEES IN THE CENTRAL CIRCLE OF THE POSTS AND TELEGRAPHS DEPARTMENT

•127. SHRI NIRANJAN SINGH: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) the number of class IV employees in the Central Circle of the Posts and Telegraphs Department, who have passed matriculation or equivalent examination and who are in service for more than three years and are still temporary; and

(b) the number of such employees in the Narmada Division of the Central Circle?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN): (a) and (b) The information is being collected from the Postmaster General, Nagpur and will be placed on the Table of the Sabha as soon as it is received.

INSTALLATION OF SECOND HYDEL UNIT AT PANCHET HILL DAM

*128. SHRI NIRANJAN SINGH: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the approximate period in which the second hydel unit will be installed at Panchet Hill Dam under the Damodar Valley Corporation in the State of Bihar; and

(b) what will be the cost of this unit?